Annexure - 2

Yosmite Engineering Private Limited; CIRP commenced on 04.04.2025; List of creditors as on 13.05.2025

List of Operational Creditors (Government Dues)

S.No	Name	Date	Amount Claimed	Amount of claim admitted	Amount covered by security interest	Amount of claim not admitted	Amount of claims under verification	Remarks, if any
1	Income Tax Department, Chennai	25.04.2025	79,634.00	16,416.00	NA	0	63,218.00	Please refer notes
	Total		79 634 00	16 416 00			63 218 00	

1. All claims have been provisionally admitted on the basis of submitted proof of claim and limited information available as per books of the corporate debtor.

2. As per Regulation 14 of IBC 2016, where the amount claimed by a creditor is not precise due to any contingency or other reason, the interim resolution professional or the resolution professional, as the case may be, shall make the best estimate of the amount of the claim based on the information available with him. The interim resolution professional or the resolution professional, as the case may be, shall make the best estimate of the amount of the claim based on the information available with him. The interim resolution professional or the resolution professional, as the case may be, shall make the best estimate of the amount of the claim based on the information available with him.

3. The claims where admitted are subject to further revision/substantiation/modification on the basis of any additional information / evidence / clarification which may be received subsequently and which warrant such revision/substantiation/modification.

4. Information / evidence / clarification are pending from Operational Creditor/Management for the claims under further verification.

Asha Rathod

Interim Resolution Professional

Yosmite Engineering Private Limited

Regn. No. . .IBBI/IPA-001/IP-P-02017/2020-2021/13108

AFA No: AA1/13108/02/311225/107832 valid upto 31.12.2025

ASHA RATHOD
IP Regn. No. iBBI/IPA-001/
IP-P02017/2020-2021/13108